

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 587 of 2011

Thursday, this the 7th day of March, 2013

CORAM:

**Hon'ble Mr. Justice P.R Raman, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member**

M. Murugan, aged 62 years, S/o. Maniyan, Retired Cabin Master/
Block Operator, Southern Railway, Salem, Residng at Saravana Bhavan,
Kalpathy PO, Palakkad-3. **Applicant**

(By Advocate – Mr. T.A. Rajan)

Versus

1. Union of India, represented by the
The General Manager, Southern Railway, Chennai-3.
2. The Senior Divisional Personnel Officer,
Southern Railway, Salem-5. **Respondents**

[By Advocate – Mr. V.V. Joshi (R1& 2)]

This application having been heard on 07.03.2013, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Justice P.R. Raman, Judicial Member -

Counsel for the applicant prays that the applicant may be allowed to withdraw the OA as he has already obtained the relief sought for in the OA.

Allowed. The Original Application is dismissed as withdrawn.

**(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER**

(JUSTICE P.R RAMAN)
JUDICIAL MEMBER

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